### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2207 TO BE ANSWERED ON 15.03.2017

#### **INCIDENTS OF BURGLARY**

2207. SHRI JAGDAMBIKA PAL: SHRI ABHISHEK SINGH: DR. BHOLA SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether incidents of robbery, theft and other crimes in both long and short duration trains is on the rise;
- (b) if so, the details of the incidents registered during the last three years and the current year;
- (c) whether the Railways has identified vulnerable routes and trains in which such incidents happen more frequently;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to curb the cases of crimes in trains?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI RAJEN GOHAIN )

(a) to (e): A Statement is laid on the Table of the House.

\* \* \*

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2207 BY SHRI JAGDAMBIKA PAL, SHRI ABHISHEK SINGH AND DR. BHOLA SINGH TO BE ANSWERED IN LOK SABHA ON 15.03.2017 REGARDING INCIDENTS OF BURGLARY

(a) & (b): No, Madam. Excepting marginal increase in the cases of theft of passengers' belongings, incidents of robbery, dacoity and drugging have decreased in the year 2016 as compared to the year 2015. The number of cases of robbery, dacoity, theft of passengers' belonging and drugging reported in trains over Indian Railways during the years 2014, 2015, 2016 and 2017 (upto January) is as under:-

Year	Number of incidents of crime in train registered			
	Robbery	Dacoity	Drugging	Theft of Passengers' belongings
2014	517	63	437	12161
2015	805	57	346	16180
2016	531	40	262	17925
2017 (Upto January)	26	4	15	1407

(c) & (d): Regular analysis of passengers' related crime is done to identify the affected trains, stations and sections and accordingly security arrangements are made for safety and security of passengers in close co-ordination with Government Railway Police.

(e): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP by providing better protection and security of passenger area & passengers and for matters connected therewith. RPF escorts important trains in affected areas and also provides access control duties at important and sensitive stations.

Besides, the following steps are also being taken by the Railways to provide security:

- On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.
- Surveillance is kept through CCTV cameras, provided at about 344 stations over Indian Railways, to ensure safety and security of passengers.
- 3. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.
- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.
- Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 6. Close liaison is made by RPF with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.

\*\*\*\*